GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 88 TO BE ANSWERED ON 21.07.2025

DATA ON MIGRANT WORKERS

88. DR. MOHAMMAD JAWED:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any data of migrant workers in the country, States-wise particularly in Bihar and if so, the details thereof:
- (b)if not, the time by which the Government is planning to conduct a study on the same;
- (c)whether the Government has considered for establishment of Nodal office in each zone of the country to look after the welfare and safety of the migrant workers from all States; and
- (d)if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. It has also been made available to the States/UTs for registration of unorganised workers including migrant workers. It allows an unorganised worker to register himself or herself on the portal on a self- declaration basis. The main objective of the eShram portal is to create a national database of unorganised workers seeded with Aadhaar, and facilitate delivery under existing Social Security and welfare Schemes to such workers. As on 16.07.2025, over 30.94 crore unorganized workers including migrant workers have registered and in Bihar total 2.99 crore workers have registered, on eShram portal. State-wise number of unorganized workers including migrant workers registered on eShram portal is annexed.

Ministry of Labour & Employment is sharing eShram data with all States/ UTs' Labour departments through Data Sharing Portal (DSP) and/or Application Programming Interface (API).

In keeping with the vision of the Budget Announcement, 2024-25, on developing eShram as a "One-Stop-Solution" for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-"One-Stop-Solution" on 21st October 2024. eShram-"One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers, including migrant workers, registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far. 14 schemes of different Central Ministries/Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awas Yojana -Gramin (PMAY-G), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana- Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY).

In order to safeguard the interest of the Migrant workers, the Parliament has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 which, inter alia, provides for registration of certain establishments employing Inter-State Migrant Workers, licensing of contractors etc. Workers employed with such establishment are to be provided payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc.

This Act has been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline to migrant workers.

The enforcement authorities under Central Industrial Relations Machinery (CIRM) conduct regular inspections of the registered establishments and licensed contractors in the Central Sphere. The State Governments are mandated to enforce the Act, in the State Sphere.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 88 FOR 21.07.2025 REGARDING "DATA ON MIGRANT WORKERS" RAISED BY DR. MOHAMMAD JAWED.

State-wise number of unorganised workers registered on eShram portal, as on 16.07.2025

S.N.	States	Registration on eShram Portal as on
		16.07.2025
1.	ANDAMAN AND NICOBAR ISLANDS	34,301
2.	ANDHRA PRADESH	85,82,350
3.	ARUNACHAL PRADESH	2,09,452
4.	ASSAM	77,01,591
5.	BIHAR	2,99,89,709
6.	CHANDIGARH	1,87,909
7.	CHHATTISGARH	85,97,389
8.	DELHI	35,72,672
9.	GOA	82,028
10.	GUJARAT	1,21,56,299
11.	HARYANA	54,00,054
12.	HIMACHAL PRADESH	20,00,909
13.	JAMMU AND KASHMIR	35,95,079
14.	JHARKHAND	96,86,345
15.	KARNATAKA	1,08,70,788
16.	KERALA	60,58,844
17.	LADAKH	34,628
18.	LAKSHADWEEP	2,840
19.	MADHYA PRADESH	1,88,94,321
20.	MAHARASHTRA	1,78,32,615
21.	MANIPUR	4,61,705
22.	MEGHALAYA	3,51,674
23.	MIZORAM	72,186
24.	NAGALAND	2,38,148
25.	ODISHA	1,35,96,824
26.	PUDUCHERRY	1,94,425
27.	PUNJAB	58,50,534
28.	RAJASTHAN	1,48,50,534
29.	SIKKIM	48,514
30.	TAMIL NADU	92,87,763
31.	TELANGANA	45,33,781
32.	THE DADRA AND NAGAR HAVELI	75,286
	AND DAMAN AND DIU	
33.	TRIPURA	8,95,045
34.	UTTAR PRADESH	8,39,39,734
35.	UTTARAKHAND	30,83,131
36.	WEST BENGAL	2,64,76,850
	Total	30,94,46,257
